

Fourth Plan Targets for Fertilizers

- *428. **Shri Indrajit Gupta:**
- Shri Madhu Limaye:**
- Shri Bagri:**
- Shri Linga Reddy:**
- Shri S. M. Banerjee:**
- Shri Subodh Hansda:**
- Shri Kishen Pattnayak:**
- Shri P. C. Borooah:**
- Shri Yashpal Singh:**
- Shri P. R. Chakraverti:**
- Shri K. N. Tiwary:**
- Dr. L. M. Singhal:**
- Dr. Sarojini Mahishi:**
- Shri M. R. Krishna:**
- Shri D. C. Sharma:**
- Shri R. Barua:**
- Shri R. S. Pandey:**
- Shri Rajeshwar Patel:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is proposed to revise downwards the Fourth Plan target for the indigenous production of fertilizers;

(b) if so, whether this is primarily due to the lack of firm assistance offers from the U.S. parties; and

(c) the progress made in the execution of the proposed Fertilizer Projects at Durgapur, Cochin, Madras, Haldia, Mangalore and Kanpur?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) No, Sir.

(b) Does not arise.

(c) *Durgapur:* Civil construction work is in progress and tenders for machinery and equipment are ready and will be issued as soon as foreign exchange has been allotted.

Cochin: The project study has been made and foreign exchange is being sought from US Aid.

Kanpur: A letter of intent has been issued and the detailed project report is expected by February, 1966.

Madras: Detailed discussion are in progress with AMOCO.

Mangalore & Haldia: The schemes are still under initial stages of discussion.

Armed Police Personnel

*430. **Shri Hem Raj:** Will the Minister of **Home Affairs** be pleased to state:

(a) the number of armed police personnel who were killed, disabled or wounded in the recent Pak. aggression on India;

(b) whether their next of kin will be granted pensions; and

(c) if so, the nature of the help which the Central Government propose to give to the State Governments for the purpose?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The number of armed police personnel killed, disabled or wounded during recent hostilities is as follows:—

Killed—99

Disabled or wounded—159

(b) the personnel or their next of kin will be granted disability/extraordinary pension according to State or Central Rules by which they are governed.

(c) the Central Government will bear full liability for all armed police personnel in respect of whom they have agreed to meet the expenditure.

Spies

- *431. **Shri Krishna Deo Tripathi:**
- Shri R. S. Pandey:**
- Shri D. C. Sharma:**

Will the Minister of **Home Affairs** be pleased to state since the Pakistani aggression the State and Territory-wise number of:

(i) persons arrested on the charges of spying for Pakistan or for spreading false rumours with a view to spreading demoralisation;

(ii) Pakistani citizens in India on valid visa indulging in undesirable activities arrested or interned;

(iii) Pakistani citizens arrested without valid visa since the conflict began; and

(iv) Pakistani citizens with expired visas arrested?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (i) 12 persons were arrested on charges of spying—6 each in Punjab and West Bengal. The number of persons arrested for spreading rumours is not available.

(ii) to (iv). Two statements are laid on the Table of the House. [Placed in Library. See No. LT-5224/65.]

Capitation Fee

***432. Shri P. C. Borooah:
Shri Linga Reddy:
Shri Kajrolkar:
Shri Sidheshwar Prasad:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 68 on the 18th August, 1965 regarding the entrance fees to Technical Colleges and state what are the main findings of the fact-finding committee and Government's decisions in the light thereof?

The Minister of Education (Shri M. C. Chagla): A statement is given below.

Statement

The main finding of the committee was that the instructional facilities provided at these colleges were inadequate.

2. The Committee has recommended as follows:—

- (i) The colleges should be given affiliation on a year-to-year basis and each year they should be inspected to determine whether the necessary

instructional facilities have been provided. If a college were to fail to provide the necessary facilities it should be disaffiliated and the students should be transferred to other colleges.

- (ii) The Central Government may consider the question of assisting these Colleges under the "Open Door Policy".

3. Action on the recommendations of the Committee has to be taken in consultation with the State Government and the Universities concerned. The report of the Committee was, therefore, forwarded to the affiliating Universities and the Government of Mysore for comments. The Universities have furnished their comments. The views of the State Government are awaited.

Civil Defence

***433. Shri Mohammed Koya:** Will the Minister of Home Affairs be pleased to state:

(a) whether during the present Pakistani aggression, it was revealed that equipment like the one for air raid precaution for civil defence was not adequate to meet the situation; and

(b) whether steps have been taken to set right these defects?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) In the initial stage of the recent hostility civil defence equipment was found wanting in some respects. Immediately *ad hoc* arrangements were made to meet the situation and by and large no work was allowed to suffer.

(b) Special efforts are being made to procure equipments on priority basis and it is expected that deficiencies would be overcome soon.